

National Company Law Tribunal

Allahabad Bench

CP NO. 96/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: *Indian Toners and developers Pvt. Ltd*

SECTION OF THE COMPANIES ACT: U/S *391/394* of the companies Act, 1956

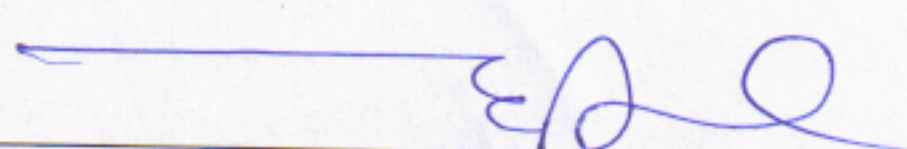
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Shahid Kazmi</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>Sh-</i>
<u>2.</u>	<i>M K Bage</i>	<i>BL Ald</i>	<i>RD (NAR) ORAL</i>	<i>17/3/17</i>

Order Dated 17.03.2017.

CP No96/Ald/2017 India Toners & developers Pvt. Ltd.

Mr. Shahid Kazmi appears for the company petitioner. He intimates *that* the proof of publication and notices issued have already been filed with the registry. However the report of the ROC and affidavit from RD is still awaited. Therefore an opportunity is granted for filing the same. An advance copy of the report thereof be served to the counsel for the company petitioner.

The case is fixed for further hearing on 30 March, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)